

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204 - IA/449(AHM)2022
in
CP(IB) 678 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Anika Industries Pvt Ltd
V/s
Biopac India Corporation Ltd

.....Applicant

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dh ire Dave, Adv. a.w Mr. Saurabh Jhaveri,
Liquidator in person
For the RoC : Ms. Vipal Solanki, Adv.

ORDER

IA/449(AHM)2022

Ld. Counsel for the RoC seeks time to file reply. The same to be filed within one-week.

List for further consideration on 28.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)